

Exchange and Prevention of Smuggling Activities Act, 1974.

In the second case, on 24.1.90, 160 gold bars weighing 18.560 kgs valued at approximately Rs.64 lakhs were seized from a Maruti car which was parked outside a house in Police Colony, Ashok Vihar, Delhi. Shri Balwinder Singh was arrested and subsequently detained under Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974.

Central Assistance for the Development of Lakes to States

5918. SHRI BHAKTA CHARAN DAS: Will the Minister of TOURISM be pleased to state:

(a) the States which have sought control assistance for the development of lakes in their States to attract tourists;

(b) whether any request has been received from the Government of Orissa for the development of Chilka and Anshupa lakes; and

(c) if so, the details of assistance extended by Union Government during the Seventh Five Year Plan?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) The development of tourism is primarily the responsibility of the State Governments. However, the Ministry of Tourism have provided assistance for the development of activities related to water bodies in different States to attract tourists.

(b) and (c). On specific proposal of Orissa Government, the Ministry of Tourism have sanctioned Rs. 21.96 lakhs for water sports facilities at Chilka lake during the Seventh Five Year Plan. As regards Anshupa lake, no proposal has been received

from the State Government.

Deposits in Scheduled Non-Nationalised Banks

5919. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state the break-up of public deposits in the scheduled non-nationalised banks as on date?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): The Reserve Bank of India (RBI) has reported that the deposits of the private sector banks and Foreign Banks operating in India as on the last Friday of December, 1989 (latest available) was Rs. 14665 crores.

AIR and T.V. Coverage in Garhwal Region

5920. SHRI C.M. NEGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the acute inadequacy of All India Radio and Television coverage in Garhwal region of Uttar Pradesh;

(b) if so, whether Government propose to open some radio/television centres in this region; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). The approved 7th Plan of AIR includes schemes to establish 4 new radio stations, one each at Uttar Kashi, Pauri, Chamoli and Mussorie in the Garhwal region of Uttar Pradesh. For improving the short wave support service, there is a scheme for upgradation of the 10 KW SW Transmitter at Lucknow to 50 KW SW.

As regards TV service, a Transposer is envisaged to be commissioned at Mussoorie during 1990-91.

Further improvement of Radio/TV service in Garhwal division would depend upon availability of resources for the future Plans of Radio/TV expansion.

Opening of Bank Branches in Pauri, Chamoli and Dehradun Districts of Uttar Pradesh

5921. SHRI C.M. NEGI: Will the Minister of FINANCE be pleased to state:

(a) whether any survey has been conducted in Pauri, Chamoli and Dehradun districts of Uttar Pradesh for opening bank branches/extension counters;

(b) if so, the details thereof alongwith the names of the places, district-wise, where bank branches/extension counters are pro-

posed to be opened during 1990-91;

(c) the reasons for lack of banking system in these districts; and

(d) the steps contemplated to spread a fair banking network there?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). No special survey has been conducted by Reserve Bank of India (RBI) in the Chamoli, Dehradun and Pauri Districts of Uttar Pradesh for opening of bank branches or extension counters. Identification of centres under the Branch Expansion Policy (1985-90) for these Districts was done under the norms for hilly/tribal areas, and under the Service Area Approach to rural lending. As on 31.12.89 (latest figures available), the total number of branches of commercial banks functioning in these three Districts, and the total number of licences still pending for implementation, are as follows:

<i>Districts</i>	<i>Branches functioning</i>	<i>Pending licences</i>
1	2	3
Chamoli	39	7
Dehradun	128	1
Pauri	75	28

The validity period for opening of branches by the concerned banks has been extended till the end of September, 1990. The issue of opening of additional bank branches in the States will be considered after the new Branch Licensing Policy is finalised by the Reserve Bank of India.

Agricultural Loans Advanced by Banks in Madurai Region in Tamil Nadu

5922. SHRI R. MUTHIAH: Will the

Minister of FINANCE be pleased to state the amount of loans advanced by the nationalised banks for agricultural and non-agricultural purposes, separately, in Madurai region in Tamil Nadu during the last three years, bank-wise?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): The present data reporting system does not generate the information in all manner asked for. However, overall performance of all commercial banks